## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 127(ND)/2015 RT No.11/Chd/Pb/2016

Anil Chopra
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...Petitioner

Versus.

M/s Anant Tools Pvt. Ltd. & Ors.

...Respondents

Present:-

Mr. Anil Chopra, petitioner in person.

Mr. Anuj Chopra, Director in person for respondents.

There is a written request for adjournment that has been sent by Mr. Rajinder Mahajan, Advocate for the petitioner. Even the counsel for the respondents is not present.

The matter is adjourned to 15.05.2017 for arguments.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan) Member (Technical)

Sd/-

April 07, 2017